

# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs) : DELHI

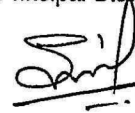
## CIRCULAR

This is in continuation to this office earlier Circular No. 45778-928/CZ/Comp/2018 dated 24/07/2018 and 39389-589/CZ/Comp/2022 dated 19/10/2022 whereby All the Ld. Judicial Officers were requested to direct the staff/officials under their kind control to ensure functioning of Thin Client Systems and updation of live status of hearing of pending cases.

It has been noticed that staff/officials of most of the Courts are not utilizing the facility of Thin Client Systems regularly which causes inconvenience to lawyers and litigants as they are unable to view actual status of hearing of their cases.

Considering the above, you are requested to kindly issue necessary instructions to the concerned official/staff under your kind control to ensure proper utilization of the Display Boards / Thin Client Machines installed (inside/outside) of the court room and to update the live status of hearing of cases regularly and promptly.

This issue with the approval of Ld. Principal District & Sessions Judge (Hqs) and Ld. Principal District & Sessions Judge (West).



(Sunil Kumar Sharma)  
Additional Session Judge (West) /  
Chairman-Centralized Computer Committee (officiating)

No. 19056 - 19266 /Cz/Comp/2024

Date: 18 MAR 2024

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge (New Delhi / South-West / West / East / South / Shahdara / North-West / North / South-East / North-East) Delhi / New Delhi with request to issue necessary directions amongst Judicial Officers / Officials posted in the respective districts.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi with request to issue necessary directions amongst Judicial officers/officials posted in the respective district.
3. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
4. Ld. Officer In-Charge, Computer Branch, Tis Hazari /Patiala House/Saket/Karkardooma/Dwarka/RACC/Rohini-Delhi/New Delhi
5. Ld. CPC, Hon'ble High Court of Delhi, New Delhi
6. Ld. Judicial Officers posted within Central and West District, Tis Hazari Courts, Delhi with request to convey the directions to the concerned officials/staff posted in the respective court.
7. PS to Ld. Principal District & Sessions Judge (Hqs) for placing before Ld. Principal District & Sessions Judge (Hqs).
8. PS to Ld. Principal District & Sessions Judge (West) for placing before Ld. Principal District & Sessions Judge (West).
9. AE(Electrical), PWD Tis Hazari Courts, Delhi to ensure the functioning of Thin Client Machines under their domain.
10. Dealing official AMC (Annual Maintenance Contract), Room No. 278, Tis Hazari Courts, Delhi.
11. The Website Committee to upload the circular on official Website.
12. Office file.



Additional Session Judge (West)/  
Chairman-Centralized Computer Committee (officiating)